

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:672
ANSWERED ON:03.08.2011
ALTERNATIVE COAL BLOCKS
Rao Shri Sambasiva Rayapati

Will the Minister of COAL be pleased to state:

(a) whether the Government proposes to provide alternative coal blocks to companies that lose captive coal mining rights midway through their project cycle because of environmental and other policy issues; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b) There is no provision in the existing guidelines under which allocation of alternative block in lieu of the allocated/recommended block could be considered. The matter in respect of allocation of alternative blocks in lieu of allotted coal blocks had been examined by the Working Group under the chairmanship of Member (Energy), Planning Commission, but no decision has been taken on the matter.